

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/496/2024 in Company Petition IB/332/2021
NAME OF THE COMPANY	Karvy Stock Broking Limited
NAME OF THE PETITIONER(S)	Kapston Facilities Management Ltd
NAME OF THE RESPONDENT(S)	Karvy Stock Broking Limited
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/496/2024

Present: Ld. Counsel Ms. Vala Srihitha for the Applicant.
Ld. PCS Mr. Lokesh Agarwal for the Respondent.

Both the counsels reported not ready. Matter to be placed before the regular bench. **Adjourned to 29.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)